

# BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

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**FORTY-SEVENTH REPORT**

(Presented on 3.3.2003 )

The Business Advisory Committee held a sitting on Thursday, the 27<sup>th</sup> February, 2003.

2. The Committee recommend the allocation of time to the following items of business as shown against each: -

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|--|---|
| (1) Discussion on the Statutory Resolution seeking Disapproval of the Customs Tariff (Amendment) Ordinance, 2003.            | 2 ½ hours<br>(May be taken up on Monday, the 3 <sup>rd</sup> March, 2003 from 2 P.M. to 4.30 P.M.)          |
| (2) The Customs Tariff (Amendment) Bill, 2003.<br>( <u>Replacing the Ordinance</u> )<br>( <u>Consideration and passing</u> ) |   |
| (3) Discussion on the Motion of Thanks on the President's Address.   | Prime Minister may reply on Monday, the 3 <sup>rd</sup> March, 2003 at 4.30 P.M.                            |
| (4) General Discussion on Railway Budget for 2003-2004.  | 8 hours<br>(May be taken up on Tuesday, the 4 <sup>th</sup> and Wednesday, the 5 <sup>th</sup> March, 2003) |
| (5) Discussion and Voting on Demands for Grants on Account (Railways) for 2003-2004.   |   |
| (6) Discussion and Voting on Supplementary Demand for Grant (Railways) for 2002-2003.  |   |
| (7) Discussion and Voting on Demands for Excess Grants (Railways) for 2000-2001  |   |

(8) General Discussion on General Budget for 2003-2004.	10 hours
(9) Discussion and Voting on Demands for Grants on Account (General) for 2003-2004.	(May be taken up on Thursday, the 6 <sup>th</sup> , Friday, the 7 <sup>th</sup> Monday, the 10 <sup>th</sup> and Tuesday, 11 <sup>th</sup> March, 2003.
(10) Discussion and Voting on Supplementary Demands for Grants (General) for 2002-2003. reply	The Finance Minister may
(11) Discussion and Voting on Demands for Excess Grants (General) for 2000-2001.	on Tuesday, the 11 <sup>th</sup> March, 2003 at 2.30 P.M.
(12) Discussion on Resolution seeking rejection of Award given on 12 February, 1999 by the Board of Arbitration in C.A. Reference No. 13 of 1992 in respect of grant of Touring Special Pay to Audit Staff in Indian Audit and Accounts Department in terms of Para 21 of the Scheme for Joint Consultative Machinery.	½ hour

3. The Committee also recommend that the Private Members' Business fixed for Friday, the 7<sup>th</sup> March, 2003 may now be taken up on Tuesday, the 11<sup>th</sup> March, 2003 from 3.30 P.M. to 6 P.M.

4. The Committee further recommend that the Private Members' Business fixed for Thursday, the 13<sup>th</sup> Match, 2003 may be postponed to some other date to be fixed later.

5. The Committee also recommend that discussions under rule 193 on the following subjects may be held on the dates indicated against each:-

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|---|--|
| (1) Atrocities on Dalits  | May be taken up<br>on Wednesday, the<br>12 <sup>th</sup> March,, 2003. |
| (2) Problems of farmers and<br>drought situation in the country | May be taken up on<br>Thursday, the 13 <sup>th</sup><br>March, 2003    |

**NEW DELHI;**  
February 27, 2003  
Phalguna 8, 1924 (Saka)

**MANOHAR JOSHI**  
**Chairman**  
**Business Advisory Committee**